

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1677
ANSWERED ON:16.07.2009
FOOD PROCESING UNIT IN TAMIL NADU
Semmalai Shri S.

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has received any proposal for setting up of a food processing unit in Salem District of Tamil Nadu for processing of tomato and mango;
- (b) if so, the details thereof alongwith the action taken by the Government thereon; and
- (c) the details of financial assistance provided/proposed to be provided by the Government for this Unit?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHA)

(a) to (c): Ministry of Food Processing Industries (MFPI) has received one proposal for setting up of a food processing unit in Salem District of Tamil Nadu for manufacturing of aloe vera based nutritional food supplements and grant –in- aid of Rs. 32.80 lakh has been approved. In order to ensure speedy disbursement of financial assistance, the Ministry has decentralized the disbursement procedure through banks under the Scheme of Setting up/Modernization/Expansion of Food Processing Industries w.e.f. 01.04.07. The MFPI schemes are not state specific. The proposals received from all states in the country including Tamil Nadu are considered for financial assistance as per guidelines. However, as per the information available with MFPI, proposal for specifically processing of tomato and mango from Salem District of Tamil Nadu has not been received.

The Government, through its schemes for financial assistance and other promotional measures, facilitates creation of food related infrastructure including processing facilities aimed at reducing wastages, enhancing value addition and increasing shelf life. Ministry of Food Processing Industries (MFPI) has been implementing various schemes for promotion and development of food processing industries in the country. Under the Scheme for Technology Upgradation/ Modernization/ Establishment of Food Processing Industries, MFPI extends financial assistance to food processing units in the form of grant-in-aid @ 25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs. 50.00 lakh in general area or 33.33% subject to maximum of Rs. 75.00 lakh in difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North Eastern States, A&N Islands, Lakshadweep and ITDP areas.

MFPI has also been implementing various other Plan schemes for promotion and development of food processing industries in the country. Under these schemes, financial assistance in the form of grant in aid is provided for development of infrastructure, human resource development, promotion of quality assurance and research & development and other promotional measures to encourage development of the food processing industries.